

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**CAUSE LIST**

**Date: 16<sup>th</sup> February, 2016**  
**TIME: 10.30 A.M.**

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

**HON'BLE MR. B. S. SAJWAN**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR DIRECTION</b>			
1.	<b>Review Application No. 01/2016</b> in O.A. No. 496/2015	Ramakant Gautam & Ors. Vs. State of M.P. & Ors.	Mr. V. K. Shukla, Adv. for Applicant
2.	<b>Review Application No. 02/2016</b> in Appeal No. 58/2015	Khatema Fibres Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board & Ors.	Mr. Kailash Vasdev, Sr. Adv. with Mr. Prasenjit Keswani, Advs. for Applicant  Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R-2 Mr. Narender Pal Singh, Adv. for R-10 & 11 Dr. Abhishek Atrey, Adv.
<b>AFTER NOTICE</b>			
3.	Original Application No. 05/2016	Yogendra Pal Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ashok K. Panigrahi & Ms. Mamota Devi Oinam, Advs. for Applicant  Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. Ms. Savitri Pandey, Adv.
4.	Original Application No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Anr.	Mr. Rahul Shukla & Ms. Katyayni, Advs. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1
5.	Original Application No. 55/2016	M/s Multiwal Duplex Pvt. Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board & Anr.	Mr. Pankaj Sharma, Adv. for Applicant  Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. with Mr. Bhupinder Kumar, LA for CPCB
6.	Original Application No. 61/2016	Multiwal Pulp & Board Mills (P) Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board & Anr.	Mr. Pankaj Sharma, Adv. for Applicant  Mr. Mukesh Verma, Adv. for UP Mr. Raj Kumar, Adv. with Mr. Bhupinder Kumar, LA for CPCB Mr. B. v. Niren, Adv. for CGWA

**FOR COMPLETION OF PLEADINGS**

7.	Execution Application No. 3/2015 in O.A. No. 02/2015	Anand Arya Vs. Mr. Alok Ranjan, Chief Secretary, State of U.P.	Ms. Reena George, Adv. for Applicant Mr. Raman Yadav & Mr. Dalsher Singh, Adv. for R-1 Mr. Sapam Biswajit Meiti & Ms. Kalyani, Adv.
8.	Original Application No. 561/2015	Cherub Singla Vs. Union of India & Ors.	Mr. Avneesh Arputham, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for State of UP Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD & DPCC Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. B. V. Niren, Adv. for PNG Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Pradyuman Dubey, Adv.
9.	Appeal No. 10/2016 (M.A. No. 99/2016)	M/s Sun Max Auto Engineering Pvt. Ltd. Vs. State of Uttarakhand & Anr.	Mr. A. R. Takkar & Mr. Ankur Sharma, Adv. for Appellant Mr. Mukesh Verma, Adv.

**FOR HEARING**

10.	Appeal No. 68/2015 (M.A. No. 682/2015, M.A. No. 1305/2015 & M.A. No. 100/2016)	ALPS Industries Ltd. Vs. UEPPCB & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Antima A Bazaz, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Saurabh Mishra, Adv. for R-3 Mr. Vishwendra Verma, Adv. for R-4
11.	Original Application No. 433/2015 (M.A. No. 140/2016)	Doctors For You Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Adv. for Applicant Dr. Abhishek Atrey & Mr. Sumit Rajora, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-3
12.	Original Application No. 225/2014 (M.A. No. 20/2016)	Biswarajan Paramguru & Ors. Vs. Union of India & Ors.	Mr. Rajesh Aggarwal, Adv. & Mr. Biswaranjan Paramguru Mr. Vishwendra Verma, Adv. for R – 1 Ms. Kirti Mishra, Adv. for R – 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R – 5 Mr. Soumyajit Pani for State of Orissa Mr. Pradeep Kumar Tripathy Mr. Rajkumar, Adv. & Mr. Bhupinder Kumar, LA for R - 7
13.	Original Application No. 231/2014	Doaba Paryavaran Samiti Vs. State of U.P & Ors.	Mr. Sapan Biswajit, Adv. for Applicant Ms. Savitri Pandey, Adv. for R–1, 4, 7 to 18 Mr. A.K. Prasad, Adv. for R – 2 Ms. Panchajanya Batra Singh, Adv. for R- 3 Mr. Rajkumar, Adv. for R – 5 Mr. Pradeep Misra, Adv. for R – 6

14.	Original Application No.66/2015 (M.A.No.192/2015 & M.A.No.193/2015)	Doaba Paryavaran Samiti  Vs. State of U.P. & Ors	Mr. Sapam B. Meitei and Mr. Naresh Kumar Gaur Adv. for the Applicant  Ms. Savitri Pandey Advo. for R-1, 6, 9 to 22 Mr. A. K. Prasad, Adv. for R-2 & 4 Mr. Vishwandra Verma, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani Advs. for R-5 Mr. Rajkumar, Adv. for R-8 Mr. I. K. Kapila & Mr. S. K. Singh, Advs. for UP Jal Nigam
15.	Original Application No. 21(T <sub>Hc</sub> )/2013 (M.A No. 60/2014, M.A No. 61/2014, M.A No. 62/2014 & M.A No. 66/2014)	Davinder Kumar  Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vivek Sharma, Adv. for R – 1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 Mr. Raj Kumar, Adv. for R – 3 Mr. Anil Soni, Adv. for R – 4 to 6 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for R - 7 Ms. Gurinderjit, Adv. for DPCB Mr. A.R. Takkar, Adv. for R – 9 Mr. Shubham Bhalla, Adv. for R – 10 & 11 Mr. Arun Bhardwaj, Adv. for R – 16 Mr. Sunil Satyarthi, Adv. for DCB
<b>CASES OF COURT NO. 2 FOR ADMISSION</b>			
16.	Original Application No. 52/2016	Sushil Raaja  Vs. Secretary, MORTH & Ors.	Mr. Sushil Raaja, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
17.	Appeal No. 127/2015 (M.A. No. 1106/2015)	M/s Walia Construction  Vs. State of Punjab	Mr. A. R. Takkar, Adv. for Appellant  Mr. S. K. Pabbi, AAG with Mr. I. K. Kapila, Adv. for R-1, 2, 4 to 6 Mr. Sanjay K. Pabbi, Adv. Mr. Naginder Benipal, Adv. for R-3 Mr. Gurmehar S. Sistani & Mr. Ishaan Chawla, Advs. for R-7
18.	Original Application No. 377/2015 (M.A. No. 908/2015 & <b>M.A. No. 101/2016</b> )	Dr. Tripta Sood & Anr.  Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant  Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Advs. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Mr. Vimal Dubey, Adv. for Applicant in M.A. No. 101/2016
19.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicants  Mr. Raman Yadav & Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-5 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB
20.	Original Application No. 443/2015 (M.A. No. 1310/2015 & M.A. No. 1312/2015)	Smt. Ganeshi Devi & Ors.  Vs. Govt. of NCT of Delhi & Ors.	Mr. Sachin Jain, Adv. for Applicant  Mr. D. Rajeshwar Rao, Adv. for R-1 to 4 Mr. Biraja Mahapatra, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. U. K. Singhal, Adv. for R-5 Mr. Vivek Chib, Adv.

21.	Original Application No. 03/2016	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. Ghaziabad Nagar Nigam & Ors.	Mr. Vinay Kumar Mittal, Applicant in person  Ms. Priyanka Swami, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2 Mr. Sandeep Dubas, Adv. for R-3
<b>FOR HEARING</b>			
22.	Original Application No.135/2015 (M.A. No. 1309/2015)	Narinder Kr. Shukla & Ors.  Vs Sh. Jagdish Saphiya & Ors.	Mr. Amita Babbar, Mr. Rahul Sharma & Mr. Jitin, Advs. for Applicant  Mr. S. C. Rana, Adv. for R-1 to 3 Mr. Suryanarayna Singh, Ad.AG, State of H.P. for R-4 to 8 Dr. S. P. Sharma, Adv.
23.	Original Application No. 437/2015 (M.A. No. 1022/2015 & M.A. No. 1023/2015)	Vishwa Vijay Singh Vs. U. P. Pollution Control Board & Ors.	Mr. D. K. Pandey, Adv. for Applicant  Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-1 Ms. Savitri Pandey, Adv. for R-2, 4 & 7 Mr. Yashpal Singh, Adv. for R-3 Mr. R. K. Dubey, Adv. for R-8 Mr. Sanjay Upadhyay, Adv. for R-11 Mr. Alok Agarwal, Adv. for R-12 Mr. Sanjeev, Adv. for R-13 Mr. Rajkumar, Adv. for R-14 Ms. Antima Bazaz, Adv. for R-15 Mr. A. A. Arora, Adv. for 16 to 18

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)